

NOTIFICATION UNDER CUSTOMS ACT,  
1962

11.03 hrs.

## ✓ PUBLIC ACCOUNTS COMMITTEE

TWO HUNDRED AND THIRTY-SECOND  
REPORT

THE MINISTER OF STATE IN-CHARGE OF THE DEPARTMENT OF REVENUE AND BANKING (SHRI PRANAB KUMAR MUKHERJEE): I beg to lay on the Table a copy of Notification No. G.S.R. 867(E), (Hindi and English versions) published in Gazette of India dated the 5th November, 1976, under section 159 of the Customs Act, 1962 together with an explanatory memorandum. [Placed in Library. See No. LT-11535/76].

✓ SHRI H. N. MUKERJEE (Calcutta—North-East): I beg to present the Two Hundred and Thirty-second Report of the Public Accounts Committee on Paragraphs 5, 10, 16, 17, 18 and 21 of the Report of the Comptroller and Auditor General of India for the year 1972-73, Union Government (Defence Services).

11.04 hrs.

HOUSE OF THE PEOPLE (EXTENSION OF DURATION) AMENDMENT  
BILL—contd.

11.02 hrs.

LEAVE OF ABSENCE FROM THE  
SITTINGS OF THE HOUSE

MR. SPEAKER: The Committee on Absence of Members from the Sittings of the House in their Thirty-first Report have recommended that leave of absence be granted to the following Members for the periods indicated against each:—

(1) Shri Shyamnandan Mishra...  
23rd to 27th May 1976 (Sixteenth Session) and 10th August to 2nd September, 1976 (Seventeenth Session).

(2) Shrimati Shakuntala Nayar...  
21st to 27th May, 1976 (Sixteenth Session) and 10th August to 2nd September, 1976 (Seventeenth Session).

Is it the pleasure of the House that leave as recommended by the Committee may be granted?

✓ SOME HON. MEMBERS: Yes.

✓ MR. SPEAKER: The Members will be informed accordingly.

✓ MR. SPEAKER: The House will now take up further consideration of the Bill for extension of the duration of the present House of the People.

I propose to call the Minister at 12-30. We have already spent one hour and fifty minutes. Let us finish this. We can spend another two hours for this and then finish with this. After lunch, we shall take up the Flood and Drought situation in the country. If necessary, we may sit up to seven of the clock. We can have five hours for this discussion.

I think that nobody was on his legs. Shri Indrajit Gupta.

✓ SHRI INDRAJIT GUPTA (Alipore): Mr. Speaker, Sir, yesterday, for almost one hour, we were treated to a very interesting but somewhat irrelevant exchange between Shri Samar Mukherjee and Shri Stephen in which of course everybody, whom one can think of, from Lenin to Jesus Christ, was invoked. I don't propose to range so far but to confine myself to this Bill which has been brought before us by the Hon. Law Minister. I may say that I am opposing this Bill.

The Bill is coming on the heels of an unprecedentedly comprehensive